

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 166
(IB)-228(PB)/2019

IN THE MATTER OF:

Mr. Suresh Garg & Radha Garg	Applicant/petitioner
v.		
M/s. Piyush Colonisers Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner:	Mr. Vivek Agarwal, Adv.
For the Respondent(s):	-

ORDER

For order see CP No. (IB)-486(PB)/2018.

06.08.2019
Ritu Sharma